

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3762
ANSWERED ON:16.12.2011
BAN ON POLITICIANS FOR RAISING BANK LOANS
Verma Shri Sajjan Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether ban has been imposed on politicians for raising business /home/car loans from Banks;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government intends to instruct all the banks to provide facilities for business /home/car loans to the elected representatives;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other corrective steps taken / being taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a): No, Sir.

(b): Does not arise.

(c) to (e): No, Sir. All banks have their Board approved credit / loan policy and appraise all applications for loans in the light of such policy.